

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 187
(TO BE ANSWERED ON THE 12th February 2026)

EMERGENCE OF INDIA AS GLOBAL AVIATION HUB

187. SHRI DUSHYANT SINGH
Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether the Government has assessed current capacity and preparedness of the country to emerge as a global aviation hub in view of the significant fleet expansion undertaken by Indian carriers and the growing volume of international air traffic transiting over Indian airspace and if so, the details thereof;

(b) the details of the steps taken to strengthen airport infrastructure, including development of hub airports, regional connectivity under the UDAN scheme and enhancement of multimodal connectivity at major airports during the last three years;

(c) whether the Government has taken any measures to promote domestic Maintenance, Repair and Overhaul (MRO) capabilities and reduce dependence on overseas facilities and if so, the details thereof; and

(d) the initiatives undertaken by the Government to address skill development, workforce training and capacity building in the civil aviation sector to support long-term growth?

ANSWER

Minister of CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF
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REGARDING "EMERGENCE OF INDIA AS GLOBAL AVIATION HUB" BY
SHRI DUSHYANT SINGH

(a): As per the National Civil Aviation Policy, 2016, India has the potential to be among the global top three nations in terms of domestic and international passenger traffic. For the development of aviation hubs, this Ministry has formulated an International Aviation Hub Strategy in consultation with stakeholders.

(b): The modernisation and expansion of airport infrastructure is being carried out through upgradation of existing airports and development of greenfield airports. To improve the airport infrastructure in the country, Airports Authority of India and PPP Partners have incurred CAPEX of more than Rs. 96000 crore during FY 2019-20 to FY 2024-25. Further, RCS-UDAN is a market driven scheme in which the unserved and underserved airstrips/airports are listed for bidding by airlines to provide connectivity. As on 20.01.2026, a total of 657 routes have been operationalised, connecting 93 unserved and underserved airports, including 15 heliports and 2 water aerodromes. The Government provides for integrated planning for multimodal connectivity at major airports as a transformative approach for last mile connectivity under the PM GatiShakti National Master Plan (PMGS NMP).

(c): The Government has introduced measures to boost India's aircraft MRO sector, including new guidelines abolishing royalties, transparent land allotments, reduced IGST and GST rates with full input tax credits, extended timelines for export and re-import of goods for repairs, etc. The Visa Manual has also been amended to incorporate suitable provisions for granting Business Visa and Temporary Landing Permit (TLP) to foreign pilots and crew of scheduled or non-scheduled flights coming for the purpose of MRO services in India.

(d): The Government of India has taken various initiatives towards building aviation skill development ecosystem in the country such as issuance of liberalised Flying Training Organisation (FTO) Policy, revision of Civil Aviation Requirements (CAR) to expedite FTO approvals, enhancing training quality, standardising benchmarks and optimising capacity. DGCA has issued CAR-147(Basic) to streamline the syllabus and skilled training requirements for the development of competent/ skilled manpower for the maintenance of aircraft.
